

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Dr. Dr. 28.11.02 Rejoinder not filed. h 9.12 Bench	Order dt 10/12/02 Call this matter for final disposal after showing it in the Ready list. Vice Chairman 19/12/02 Member (Judicial)
Rejoinder filed — copy served. h 6/5/04. For hearing. Bench	07.05.2004. On the roster made on behalf of the counsel for the applicant, appearing to 27.05.04. Vice Chairman 27/5 Member B
h 4/5/04. For Hearing. Bench	27.05.04. On the roster made on behalf of Mr V. Narasimha, appearing to 08.07.04. Vice Chairman 27/5 Member B
h 7/7 Bench On. n. 27.5.04 For Hearing.	Order dated - 08/07/04. By filing a memo dated 8.7.04 the hd. Counsel for the Applicant prays for withdrawal of this O.A. with liberty to file a better one. The Prayer is allowed. The OA is dismissed as withdrawn. Sri A. K. Bose Sr. Standing Counsel is present and heard. Send copies to parties Vice Chairman 08/7 Member (J)